

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:519

ANSWERED ON:02.05.2013

IMPORT OF COAL BY NTPC

Nimmala Shri Kristappa;Venugopal Shri P.

Will the Minister of POWER be pleased to state:

- (a) the quantum of coal being supplied annually to the power sector, by the Coal India Limited (CIL) along with the shortage of coal being faced by the power sector in terms of percentage separately for the public and private sectors;
- (b) the details of coal likely to be imported by the National Thermal Power Corporation Limited (NTPC) during the current year and that imported by NTPC during the year 2012-13 indicating the landed cost of imported coal and its Gross Calorific Value (GCV), plant-wise;
- (c) whether the import of coal has led to increase in power tariff from the NTPC plants and if so, the details thereof, plant wise;
- (d) whether the NTPC is abiding by the regulations of the Central Electricity Regulatory Commission (CERC) whereby it has to provide details of parameters of GCV and price of fuel of domestic coal, imported coal and e-auction coal on the website of the generating company; and
- (e) if so, the details thereof and if not the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 519 TO BE ANSWERED IN THE LOK SABHA ON 02.05.2013 REGARDING IMPORT OF COAL BY NTPC.

(a) : During the year 2012-13, against a contracted quantity of 362.0 Million Tonne (MT) coal for Public Sector and 41.2 MT coal for Private Sector, Coal India Limited (CIL) has supplied 317.2 MT (88%) and 26.6 MT (65%) coal respectively.

(b) & (c): Coal likely to be imported by NTPC during the current year is 16.6 MT. Station-wise details of coal imported, average landed cost, gross calorific value (GCV) and indicative increase in tariff (Rs. / kWh) due to blending of imported coal during the year 2012-13 is at Annex.

(d) & (e): Yes, Madam.

The relevant extract of CERC notification dated 31st December, 2012 is quoted below :

‘Provided further that copies of the bills and details of parameters of GCV and price of fuel i.e. domestic coal, imported coal, e-auction coal, lignite, natural gas, RLNG, liquid fuel etc., details of blending ratio of the imported coal with domestic coal, proportion of e-auction coal shall also be displayed on the website of the generating company. The details should be available on its website on monthly basis for a period of three months.’

In line with the above order, the information for month of January` 2013 and February` 2013 has been uploaded on NTPC website.